

ITEM NO.1

COURT NO.5

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Writ Petition(s)(Civil) No(s).607/2021

JACOB PULIYEL

Petitioner(s)

VERSUS

UNION OF INDIA &amp; ORS.

Respondent(s)

(With applns for clarification/directions/appropriate orders, (With  
applns for exemption from filing O.T., intervention/impleadment)

Date : 15-03-2022 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE L. NAGESWARA RAO  
HON'BLE MR. JUSTICE B.R. GAVAI

For Petitioner(s) Mr. Prashant Bhushan, AOR  
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For Respondent(s) Mr. Tushar Mehta, Ld. SG  
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Mr. Ketan Paul, Adv.  
Mr. Mayank Pandey, Adv.  
Mr. Gurmeet Singh Makker, AOR

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Ms. Devyani Gupta, Adv.  
  
Ms. Meenakshi S. Kamble, Adv.  
Mr. Hitesh Kumar Sharma, Adv.  
Mr. Akhileshwar Jha, Adv.  
Ms. Kavita S. More, Adv.  
Mr. Naresh Kumar, AOR

UPON hearing the counsel the Court made the following  
O R D E R

List on 21.03.2022 at 2.00 p.m. as part-heard.

(B.Parvathi)  
Court Master

(Anand Prakash)  
Court Master